

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1789
ANSWERED ON:04.08.2010
COAL BLOCKS TO PRIVATE COMPANIES
Pandey Shri Ravindra Kumar

Will the Minister of COAL be pleased to state:

- (a) the details of the coal blocks allocated to private companies, under the command area of Bharat Coking Coal Ltd., Eastern Coalfields Ltd. and Central Coalfields Ltd., during the last one year;
- (b) whether the allocated companies have constructed the plants and have commenced extraction of coal from the coal block allocated to them;
- (c) if so, the details thereof and if not, the reasons therefor, company-wise;
- (d) the quantum of coal extracted and transported by these companies so far, company-wise;
- (e) whether any complaints have been received regarding sale of coal by these companies to some washery or in the open market;
- (f) if so, the details thereof; and
- (g) the action taken against such companies along with the remedial measures taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a): The following coal blocks under Section 3(3)(a)(iii) of the Coal Mines (Nationalisation) Act, 1973 for specified end uses have been allocated to the following private companies during the last one year i.e. in 2009 under the command area of Eastern Coalfields Ltd.(ECL) and Central Coalfields Ltd.(CCL):-

Name of coal block	Name of the private company	Date of allocation	Command area
Mednirai Kohinoor Steel (P) Ltd.	Rungta Mines Limited	28.05.2009	CCL
Ganeshpur Adhunik Thermal Energy Ltd.	Tata Steel Ltd.	28.05.2009	CCL
Andal East Jai Balaji Industries Ltd. Rashmi Cement Ltd.	Bhushan Steel Ltd.	03.07.2009	ECL
Gourangdih ABC JSW Steel Ltd.	Himachal EMTA Power Ltd.	10.07.2009	ECL
Moira- Madhujore Adhunik Corporation Ltd Rathi Udyog Ltd. Uttam Galva Steels Ltd.	Ramswarup Lohh Udyog Ltd.	06.10.2009	ECL

Howrah Gases Ltd.
Vikas Metal & Power Ltd.
ACC Ltd.

No coal block has been allocated to any private company in the command area of BCCL in 2009.

(b) & (c): Development of coal blocks involves a gestation period of 3 to 7 years for reaching the production stage and another two to three years for reaching the optimal production capacity. As per the guidelines, coal production from a captive coal block should commence within 36 months (42 months in case the area falls in forest land) in case of open cast mines and in 48 months (54 months in case the area falls in forest land) in case of underground mine, from the date of allocation. If the coal block is not explored, additional two years are allowed for detailed exploration and three months for preparation of geological report. The above allocatees of coal blocks are in various stages of obtaining statutory clearances and mining lease, preparing mining plan, acquisition of land, procuring machinery and equipment etc. for both mining as well as end- use project.

(d) to (g): Do not arise in view of reply given at (b) & (c) above.